

C. A. T. Bench, JAIPUR

Date of Order

Orders

9/3/93

Mr. Manish Bhandari for
petitioner.

Register & Put in Court

for admission on 16-3-93 C.P.O.A.

REGISTRAR

C.A.T., JAIPUR

16.3.93

Mr. Manish Bhandari - Counsel for
petitioner.

The learned Counsel for the
petitioner seeks to withdraw the
petition. The prayer is allowed.
The MP stands withdrawn.

(B. N. Dhoundiyal)
member (A)

(D. L. Mehta)
Vice-Chairman

Left out to the
app. & resp Counsel
in vide 2155/2156

Date 30-3-93

DEPUTY REGISTRAR
Central Administration
Jaipur Bench, JAIPUR

18/3/93